

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
LOK SABHA
UNSTARRED QUESTION NO.762
TO BE ANSWERED ON 21ST NOVEMBER, 2019

KOLKATA PORT TRUST

762. SHRIMATI MAHUA MOITRA:

Will the Minister of SHIPPING be pleased to state:

पोत परिवहन मंत्री

- (a) the details of the current cargo through put volume and revenue of Kolkata Port Trust, cargo-wise; and
- (b) the steps taken/being taken by the Kolkata Port Trust to ensure that the entire water front along the Hooghly is being encouraged for port development?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR SHIPPING
(SHRI MANSUKH MANDAVIYA)

- (a) Cargo through put and revenue of Kolkata Port Trust is furnished below:-

Cargo Type	Cargo (in '000 tonnes)		Revenue (Rs. in crores)	
	2018-19	Apr-Oct 2019	2018-19	Apr-Oct 2019
Liquid Bulk	14905	8993	139.49	88.25
Dry Bulk and Break Bulk	35784	19754	513.68	300.06
Container	13074	7723	382.31	236.20
Total	63763	36470	1035.48	624.51

- (b) Kolkata Port Trust's conservancy jurisdiction extends upto 45.7 meters from high water mark at Spring Tide along the river within the notified Port limit. All such area is not under the ownership of the port trust. The suitability of waterfront land for port activities depends on type of back-up land, the available natural depths of the river, evacuation facilities, etc.. The port trust is into development of port facilities at Outer Terminal-II on the river at Haldia, port facilities at Salukkhali, ship-repair/building facilities at Howrah on port -owned land. Apart from development of Port's own land, Kolkata Port Trust has encouraged private players for utilisation of riverfront land owned by them for creation of facilities for ship breaking at Kulpi.
